RAJYA SABHA

- S.O. 437 (E) dated 14.6.1999 publishing the relaxation of Section 10 of the Tobacco Board Act 1975 for a limited period upto 15.7.1999 so that the con.': :ertificate of registration for the Virginia tobacco gi sf Andhra Pradesh is relaxed on payment of fee of Rs. 2/-per kg.
- (5) S.O. 568 (E) dated 9.7.1999 publishing the Corrigendum for Notification S.O. No. 436 (E) deleting the condition of permissible quantity limit.
- S.O. 569 (E) dated 9.7.1999 publishing the Corrigendum for Notification S.O. No. 437 (E) dated ,14.6.1999 for extension of period upto 15.8.1999.
- S.O. 613 (E) dated 30.7.1999 publishing the conditional relaxation of Section 13 & 13 A of the Tobacco Board Act, 1975 upto' 16.8.1999 for sale of scraps & bidis of tobacco in Andhra Pradesh outside the auction platform. [Placed in Library For (4) to (7) See No. L.T 1391/00)

II. A copy (in English and Hindi) of the Ministry of Commerce and Industry (Department of Commerce) Notification G.S.R. 606 (E) dated 9.10.1998 publishing the Tobacco Board (Amendment) Rules, 1998, under sub-section (3) of Section 32 of the Tobacco Board Act, 1975. [Placed in Library *See* No. L.T 1390/00]

- I. Notifications of the Ministry of commerce and Industry
- IL Report and Accounts (1998-99) of the Export inspection round! and Export Inspection Agencies, New Deih and related papers

SHRI OMAR ABDULLAH: Sir, On behalf of DR. RAMAN, I lay on the Table —

I. A copy each (in English and Hindi) of the following notifications of the Ministry of Commerce and Industry (Department of Industrial Policy & Promotion), under Section 3 of the Essential Commodities Act, 1955 :---

(i) 3.O. 434 (E) dated 4.5.2000 publishing the amendment to the Newsprint Control Order, i 962.

 S.O. 435(E) dated 4.5.2000 publishing the amendment to the Newsprint Control Order, 1962. [Placed in Library See No. L.T 2043/00]

II. A copy each (m English and Hindi) of the following papers:-

- (a) .Annual Report of the Export Inspection Council and Export Inspection Agencies, New Delhi, for the year 1998-99.
- (b) Annual Accounts of the Export Inspection Council and Export Inspection Agencies, New Delhi, for the year 1998 99, and the Audit R.port thereon.
- (c) Review by Government on the working of the above Council and Agencies.
- (d) Statement giving reasons for the delay in laying the papers mentioned, at (a) and (b) above. [Placed in Library *See* No. L.T 2044/00]
- I. Notifications of the Ministry of Textiles
- IL Reports and Accounts (1998-99) of British India Corporation Limited, Kanpur and National Institution of Fashion Technology, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI A RAJA) : Sir, On behalf of SHRI GINGEE N. RAMACHANDRAN, I lay on the Table —

(I) (i) A copy (in English and Hindi) of the Ministry of Textiles Notification G.S.R. 340 (E) dated 19.4.2000 publishing the Handlooms (Reservation of Articles for Production) (Amendment) Rules, 2000, under subsection (2) of Section 19 of the Handlooms (Reservation of Articles for Production) Act, 1985. [Placed in Library *See* No. L.T 1925/00]

(ii) A copy (in English and Hindi) of the Ministry of Textiles Notification S.O. 405 (E) dated 25.4.2000 publishing the amendment in the Handlooms Reservation Order S.O. 557 (E) dated 26.7.1996 at SL No. '9' entries relating to Shawl, i^oi, Muffler, Pankhi, etc., under sub-section (2) of Section 3 of the Handlooms (Reservation of Articles for Production) Act, 1985. [Placed in Library *See* No. L.T 1926/00]

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